FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016NAME OF THE THE CORPORATE DEBTORIMP-POWERS LTDDATE OF COMEMNCEMENT OF CIRP29-03-2022LIST OF CREDITORS AS ON29-03-2022

		DETAILS C	OF CLAIM RECEIVED	DETAILS OF CLAIM ADMITTED			
SN	NAME OF CREDITOR	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	
-	0	00-01-1900	0.00	0.00	0	0.00	
						0.00	
0			0.00	0.00	0.00	0.00	

AMT COVERED BY GUARANTEE	RELATED PARTY	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
0.00		0.00	0.00	0.00	
0.00		0.00	0.00	0.00	
0.00		0.00	0.00	0.00	
0.00		0.00	0.00	0.00	